

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

-----  
**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
-----

**APPLICATION NUMBER** : --

**PETITION NUMBER** : CP(IB)/54/2024

**NAME OF THE PETITIONER** : Shanmugakani Saraskumar (Liquidator)  
(Bromex Pvt Ltd)

**NAME OF THE RESPONDENT(S)** : --

**UNDER SECTION** : Sec 59 of IBC, 2016  
-----

**ORDER**

Ld. Counsel Mr.Thamizhvannan for the Petitioner.

List the Petition for hearing on **10.07.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-Sd-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk